

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 119
TA (IBC)48(PB)/2023

IN THE MATTER OF:

Jitender Kumar Jain Liquidator For Aaj Ka ... Applicant/Petitioner
Anand Papers Limited
Vs
Kwality Catering Services & Ors. ... Respondent

Order under Rule 16(d) of the NCLT Rules, 2016.

Order delivered on 10.11.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

(HEARING THROUGH VIDEO CONFERENCING)

PRESENT:

For the Applicant : Ms. Pooja Mehra Saigal , Mr. Ishank Jha, Advs.
For the Respondent : Mr. Mayank Bagla, Adv. for the R-1 to R-3
(Appearance not marked)

ORDER

Ld. Counsel Ms. Pooja Mehra Saigal appeared through VC on behalf of the Applicant.

Ld. Counsel Mr. Mayank Bagla also appeared through VC on behalf of Respondents No. 1 to 3.

In this matter, the reply is not uploaded on the DMS portal. Ld. Counsel for the respondent is directed to upload the reply on the DMS portal.

At the request and with the consent of the parties, list the matter for a virtual hearing **on 08.12.2023.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT